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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

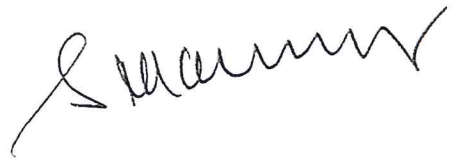
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, Adv
for KSR & Co, LBE

For petitioner



2. Prithviraj Pandian
(for) R. Venkataraj

Counsel for
Respondent
No. 2



ORDER

Counsels representing both the parties are present and submitted that they are trying to settle the matter and in this regard verification of the accounts and value of the property is in progress. Both the counsels prayed for time to suggest a name of the Chartered Accountant. Time is enlarged at request. Put up on 12.02.2018.

sd -

(S VIJAYARAGHAVAN)
Member(Technical)

sd -

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)